

Remittance of Dividend by Foreign Controlled Cigarette Companies in India

*1723. SHRI S. KUNDU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3298 on the 17th March, 1970 regarding foreign controlled Cigarette Industry and state :

(a) the names of the three companies having majority foreign share holding in the cigarette industry during 1968 which have been allowed to retain and remit the dividend ;

(b) what is the criterion for allowing such concessions ;

(c) whether any steps are taken to reduce the remittance of such dividend and, if so, the nature thereof ; and

(d) what are the other foreign holding companies which are allowed the remittance of the dividend, and what was the amount of such dividend remitted during the years 1967, 1968 and 1969 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The three companies are M/s. Imperial Tobacco Company, M/s Vazir Sultan Tobacco Company and M/s Godfrey Phillips India Limited.

(b) and (c). Under the existing policy remittances of profits and dividends are freely allowed to the foreign investors after payment of Indian taxes. Companies are also free to retain their profits in India. Government have no intention of changing this policy.

(d) Information is being collected and will be laid on the Table of the House.

Aid to Small Industrialists

*1724. SHRI N. K. P. SALVE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether a group of industrial concerns of Bombay have taken a decision to help small industrialists ; and

(b) if so, what assistance Government propose to give them to fulfil their objective ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). A scheme known as "Partnership in Progress" has been promoted by the National Alliance of Young Entrepreneurs with the objective of securing help for small industrialists from large scale units. Government will be happy to receive and deal very sympathetically with any concrete suggestion with a view to securing genuine assistance for the small sector from large industrial units.

Pulp and Paper Mill in Nagaland

*1725. SHRI S. K. TAPURIAH : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have finally given their approval for pulp and paper mill to be set up in Nagaland ;

(b) if so, the approximate cost of the mill and the place where it is going to be set up ; and

(c) whether it will be in the public or private sector ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) Rupees Sixteen crores. The location has not yet been selected.

(c) Public Sector.

Production and Consumption of Cement

*1726. SHRI N. SHIVAPPA ;
SHRI G. Y. KRISHNAN :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) what is the present *per capita* consumption of cement in the country and its production, State-wise ; and

(b) what will be the estimated State-wise demand for cement during the year 1973-74 and the targets of production ?